

ITEM NO.201

COURT NO.9

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No(s).6748/2007

(From the judgement and order dated 10/04/2006 in WP No. 2518/2002
of The HIGH COURT OF M.P AT GWALIOR)

STATE OF M.P. & ORS.

Petitioner(s)

VERSUS

MUNNALAL TRIPATHI (D) BY LRS & ANR. Respondent(s)
(With appln(s) for c/delay in filing SLP and prayer for interim relief
and office report)

WITH SLP(C) NO. 1014 of 2008
(With prayer for interim relief and office report)

SLP(C) NO. 24266 of 2008
(With appln(s) for c/delay in filing SLP)
(With office report)

SLP(C) NO. 24828 of 2008
(With appln(s) for c/delay in filing SLP)
(With office report)

SLP(C) NO. 27896 of 2008
(With appln(s) for c/delay in filing SLP)
(With office report)

Civil Appeal NO. 4427 of 2008
(With office report)

SLP(C) NO. 6749 of 2007
(With appln(s) for c/delay in filing SLP)
(With office report)

SLP(C) NO. 6750 of 2007
(With appln(s) for c/delay in filing SLP)
(With office report)

(FOR FINAL DISPOSAL)

Date: 14/11/2011 These Petitions were called on for hearing today.

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CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For the parties :

Ms. Vibha Datta Makhija, Adv.

Mr. B.S. Banthia, Adv.
Mr. Vikrant Singh Bais, Adv.

Ms. Mridula Ray Bharadwaj, Adv.
Mr. Salil Garg, Adv.
Dr. Sumant Bhardwaj, Adv.
Ms. Archana Pathak Dave, Adv.

Mr. Ajay Sharma, Adv.
Mr. Aftab Ali Khan, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

It appears that there is a group of matters concerning the same subject. A list of such matters furnished by the learned counsel has been taken on record.

All these matters may be tagged together and listed on a non miscellaneous day in the month of January, 2012.

(G. SUDHAKARA RAO)
COURT MASTER

(VINOD KULVI)
COURT MASTER